

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Due to the demise of Sh. Rajesh Kumar S/o Sh. Munshi Singh (E.C.-12006/47771827), Judicial Assistant on 03.07.2025, his name is hereby struck off from the pay roll/strength of this office w.e.f. 04.07.2025 (F/N) in terms of CCS Pension Rules, General Conditions, Point-5 (2).

12/7/25  
(Sanjay Garg-I)

Principal District & Sessions Judge (HQs):  
✓ Delhi

48906 - 48926  
No. \_\_\_\_\_/Admn-II/PF-JA&SJA/2025

Dated Delhi the 14 JUL 2025

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge, Central District, THC, Delhi.
2. The DDO, Accounts Branch, Central District, THC, Delhi.
3. The Leave Sanctioning Authority, Central District, THC, Delhi.
4. The concerned Pay and Accounts Office through the concerned Accounts Branch.
5. Dealing Assistants, Accounts Branch (PBR + SBR + Medical Seat + Pension Cell + Leave Seat), Central District, THC, Delhi.
6. Dealing Assistants - Recruitment Cell, ACR Cell, Seniority & Promotion Seat (JA & SJA), Transfer & Posting Seat, (Admn. II), THC, Delhi.
7. Dealing Assistants - Vigilance Branch, General Branch, Library Branch, Computer Branch, Central District, Delhi.
8. The Web-Site Committee, Tis Hazari Courts, Delhi.
9. Layers Seat, Tis Hazari Courts, Delhi.
10. Sh. Rakesh Yadav, Welfare Officer/In-charge in Bail & Filing Section, Central District, THC, Delhi
11. Ms. Renu Rani W/o Late Sh. Rajesh Kumar, R/o Flat No. 234, Type-1, Delhi Administration Flats, Gulabi Bagh, Delhi-110007.

SUNIL  
KUMAR  
SHARMA  
(Sunil Kumar Sharma)

Chairman, IT & Digitization, DDC/  
Officer Incharge, Admn.II (C)  
Tis Hazari Courts, Delhi.